

However, the Clinical Establishments (Registration & Regulation) Act, 2010 has been enacted. The Act provides for the registration and regulation of the clinical establishments by the State Governments with a view to ensure minimum standards of facilities and services. To make this Act enforceable, the concerned States have to adopt this Act in their respective States.

Ban of unsafe mobile handsets

693. DR. YOGENDRA P. TRIVEDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is considering to ban unsafe mobile handsets as radiation from mobile phones and towers poses serious health risks, including memory loss, lack of concentration and disturbance in digestive system; and

(b) if so, by when and the details of steps to be taken in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) An Inter-Ministerial Committee was constituted by Department of Telecommunications in its report has indicated that most of the laboratory studies were unable to find a direct link between exposure to radio frequency radiation and health; and the scientific studies as yet have not been able to confirm a cause and effect relationship between radio frequency radiation and health. The effect of emission from mobile phone towers and mobile phones is not known yet with certainty.

(b) Telecom Commission has already adopted international Commission on Non-ionizing Radiation Protection (ICNIRP) guidelines for mobile handsets imposing basic restrictions in terms of Specific Absorption Rate (SAR) value limiting to 2 W/kg (averaged over 10g tissue) localized for head and trunk in the frequency range of 10 MHz to 10 GHz. Thereafter.

(i) Indigenous manufactures of mobile handsets have been instructed to comply with ICNIRP guidelines and furnish self certificate.

(ii) Mobile hand sets manufacturers have also been instructed to indicate the level of radiation on the product itself and to clearly communicate the potential danger of mobile phone radiation and exposure.

(iii) To regulate indigenous as well as imported mobile phones, Bureau of Indian Standard (BIS) has been requested to frame standards for mobile phones under BIS Act 1986.

Status of centrally sponsored health scheme in Bihar

694. SHRI RAM KRIPAL YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the status of Centrally sponsored health schemes/programmes presently in operation in Bihar;

(b) the details of funds allocated and provided under this scheme to the State;

(c) whether Government has made any assessment about proper implementation and progress of this scheme in the State; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) A large number of Centrally sponsored health schemes/programmes are presently in operation throughout the country including Bihar. These include:

- Reproductive & Child Health (RCH-II), Pulse Polio Immunization, Routine Immunization, National Vector Borne Disease Control Programme, Revised National TB Control Programme, National Programme for Control of Blindness, Integrated Diseases Surveillance Programme and National Iodine Deficiency Disorder Control Programme under the National Rural Health Mission (NRHM).
- The other major Centrally Sponsored Health Schemes/Programmes include National Cancer Control Programme, National Mental Health Programme, National AIDS Control Programme and National Programme for Control of Diabetes, Cardio Vascular Disease and Stroke.

(b) Detailed funds allocated and released under various major Centrally Sponsored Health Schemes/Programmes in Bihar during 2008-09, 2009-10 and the current year 2010-11 (upto December 2010) is given in Statement-I (See below).

(c) and (d) The monitoring and evaluation of the Centrally Sponsored schemes are continuous in nature. The Government is constantly monitoring and assessing the proper implementation and progress of these schemes/programmes in the Country including Bihar through multiple monitoring mechanisms including analysis of structured, monthly and quarterly reports, Common Review Missions/Joint Review Missions. The progress and efficiency of the schemes are also reviewed with the States in various national review meetings/forums like Dissemination workshops, Surveys, Health Management Information System (HMIS), Performance Audit by Comptroller of Auditor General, Mid-Term Appraisal by Planning Commission, etc. The performance of selected health indicators in Bihar during 2008-09 and 2009-10 is given in Statement-II.

Statement-I

Scheme-wise Allocation and Releases under major Centrally Sponsored Health Schemes/Programmes for Bihar during 2008-09, 2009-10 and current year 2010-11

(Rs. in Lakhs)

Sl. No.	Schemes / Programmes	2008-09		2009-10		2010-11	
		Allocation	Released	Allocation	Released	Allocation	Released (upto December 2010)
A	Centrally Sponsored Health Schemes	8965.30	5587.18	8400.92	5055.94	11266.94	6240.56
1	National Vector Borne Disease Control Programme	3447.91	2681.21	3772.91	2231.78	5798.00	2247.00
2	National Leprosy Eradication Programme	299.92		260.67		225.00	
3	National Programme for Control of Blindness	500.00	420.38	400.00	278.56	1123.00	674.00
4	Revised National TB Control Programme	2262.15	1505.41	1444.03	1417.36	1597.00	1671.00
5	Integrated Disease Surveillance Programmes	135.97		130.06	10.00	126.00	91.00
6	National Iodine Deficiency Disorder Control Programme	18.00	10.05	18.00		18.00	
7	National AIDS Control Programme	2301.35	970.13	2375.25	1118.24	2379.94	1557.56

8	National Cancer Control Programme*						
9	National Mental Health Programme *						
B	Centrally Sponsored Family Welfare Schemes	70760.44	77510.26	80571.94	60940.14	91215.00	53044.00
1	Infrastructure Maintenance	15687.44	11765.58	15722.20	19722.50	18654.00	20729.00
2	Pulse Polio Programme	7136.00	7560.68	7697.74	9667.64	7087.00	4497.00
3	Routine Immunization	1200.00	1447.00	2024.00	99.00	1694.00	263.00
4	RCH Flexible Pool	25117.00	35117.00	26636.00	26636.00	30241.00	27555.00
5	Mission Flexible Pool	21620.00	21620.00	28492.00	4815.00	33539.00	
Grand Total (A+B)		79725.74	83097.44	88972.86	65996.08	102481.94	59284.56

* Under cancer control and mental health programmes, State-wise allocation was not made and funds are released directly to the concerned medical colleges/institutions/hospitals under various activities based on the proposals received and approved by the State Govts after examined and appraised by the competent authority.

Statement-II

Performance of Selected Health Indicators in Bihar

S. No.	Indicators	2008-09	2009-10
1	Selection of Accredited Social Health Activists (ASHAs)	2423	2876
2	No. of ASHAs trained	• 1st Module-69402 • 2nd Module -52758 • 3rd Module-52758 • 4th Module-52758	
3	No. of Institutional Deliveries (in lakhs)	11.47	12.46
4	No. of beneficiaries under JSY (in lakhs)	11.47	12.46
5	No. of Polio cases reported	233	117
6	No. of beneficiaries of Male Sterilization	1537	6539
7	No. of beneficiaries of Female Sterilization	325185	398202
8	Malaria		
	• Cases reported	2541	3245
	• Deaths reported	0	21
		(2008)	(2009)
9	Blindness		
	• Cataract surgeries (target)	150000	150000
	• Cataract surgeries performed	154817	166862
10	Tuberculosis		
	• Total patients registered for treatment	84404	82401
	• New Smear positive patients registered for treatment	33505	35152
		(2008)	(2009)

Higher standard of Health services for general people

695. SHRI NAND KUMAR SAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: